

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-79/2004/2100/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rockta Lal Das,  
District & Sessions Judge,  
Charaideo, Sonari,

Dated Guwahati the 9<sup>th</sup> April, 2021.

Sub: **Cancellation of Casual leave with station leave permission .**

Ref:- Your letter No. DJCHA/2021/167 dated 08.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of casual leave on 12.04.2021, has been granted. Further, you have been granted station leave permission from the evening of 12.04.2021, (after Court hours), till the morning of 19.04.2021 (before Court hours).

Yours faithfully,

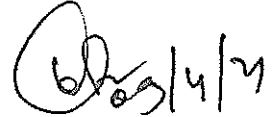
Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-79/2004/2101/A, dated 9.4.2021**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.



**JT.REGISTRAR (VIGILANCE)**

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